

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3532
TO BE ANSWERED ON 20TH DECEMBER, 2021**

Integrated Teachers Education Programme

3532. DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:
SHRI VINAYAK RAUT:
DR. DNV SENTHILKUMAR. S.:
SHRI KULDEEP RAI SHARMA:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has notified a four-year Integrated Teachers Education Programme and if so, the details thereof along with the aims and objectives behind the move;
- (b) the academic session from which the said Programme will be offered along with the agency responsible to the conduct admission test;
- (c) the details of broad policy and the institutional framework provided by the Government for teacher education;
- (d) whether training of teachers is being regulated by the National Council for Teacher Education (NCTE) and if so, the details thereof;
- (e) whether NCTE has failed to provide trained teachers for the primary and secondary level and if so, the details thereof and the steps taken/being taken by the Government to address the issue; and
- (f) whether the standard of education is declining in various States due to shortage of trained/skilled teachers and if so, the details thereof along with the corrective measures taken or proposed to be taken by the Government in this regard?

**A N S W E R
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT ANNPURNA DEVI)**

- (a) Yes Sir. NCTE has notified a four-year Integrated Teachers Education Programme vide Notification in the Gazette of India on 26.10.2021.
- (b) Four year ITEP is being offered in pilot mode initially in 50 selected multi-disciplinary institutions across the country from the academic session 2022-23. National Testing Agency is responsible to conduct the admission test.
- (c) The details of the four year ITEP are available at the link: https://ncte.gov.in/WebAdminFiles/RecentAnnouncement/0_27_10_2021_637709061829643386.pdf
- (d) and (f): NCTE exercises the powers in granting recognition for various teacher education programmes as vested in the NCTE Act, 1993. Education is in the concurrent list of the Constitution. The recruitment, service conditions and deployment of teachers come under the purview of the respective State and Union Territory (UT) Government. The recruitment of teachers in schools is a continuous process and the vacancies keep arising due to retirement, resignation and additional requirements on account of enhanced students' strength/new schools.
